NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4456/7/HDB/2017
NAME OF THE COMPANY	Indu Techzone Private Limited
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	Indu Techzone Private Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. H. Sayett.	Adv.	9908011277	S4 4

Counsel for Respondent(s):

Name of the Counse	el(s)	Designation	E-mail & Telephone No.	Signature	
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ORDER

Heard Shri V.K. Sajath, learned counsel for the Petitioner. The learned counsel requested two weeks time. Post the case on 13.12.2017

MEMBER (Judicial)

Seshu